



By Email

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/2282/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K. Chetri,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 29th April, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2019/1525 dtd 11.04.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for 2(two) days on 26.04.2019 & 29.04.2019 along with station leave permission w.e.f the evening of 25.04.2019 till the morning of 30.04.2019, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/2283/A, dated 29.04.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)